

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 2594
ANSWERED ON 19.12.2023**

Development of Sports Infrastructure facilities

**2594. SHRIMATI SUPRIYA SULE:
DR. AMOL RAMSING KOLHE:
DR. SUBHASH RAMRAO BHAMRE:
SHRI KULDEEP RAI SHARMA:
DR. DNV SENTHILKUMAR S.:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that the Government has not achieved to develop sports infrastructure in the country and if so, the details thereof and the reasons therefor;**
- (b) the details of present scheme in operation for development of sports infrastructure facilities in the country;**
- (c) whether the Government has any schemes to provide funds for development of existing sports infrastructure of cities and if so, the details thereof;**
- (d) whether the Government has any plans to develop any sports infrastructure in Maharashtra, Andaman and Nicobar Islands and Tamil Nadu and if so, the details thereof;**
- (e) whether the Government has any plans to provide financial assistance for development of sports infrastructure in schools along with the details of the projects under consideration in Maharashtra, Andaman and Nicobar Islands and Tamil Nadu; and**
- (f) the other steps taken by the Government to develop world class sports infrastructure in the country?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) to (f) No, Sir. 'Sports' being a State subject, the responsibility of development of sports infrastructure, including world class training facilities, rests primarily with the respective State/ Union Territory Governments. The Union Government supplements their efforts by bridging critical sports infrastructure gaps.

The Government has developed adequate sports infrastructure and world class training facilities for budding sportspersons to reach international standards. This has been achieved through various sports promotional schemes run by this Ministry such as Khelo India Scheme, Assistance to National Sports Federations, Target Olympic Podium Scheme and Sports Promotional schemes of Sports Authority of India.

Under the "Creation and upgradation of sports infrastructure" component of the Khelo India Scheme, this Ministry renders financial support for creation of basic sports infrastructure such as sports complex, synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. along with sports equipment. Further, under National Sports Development Funds (NSDF), Government supports various institutions and individuals for creation and upgradation of sports facilities across the country.

Till date, this Ministry has sanctioned 341 sports infrastructure projects of various categories in various States/ UTs across the country. The details of the sports infrastructure sanctioned under Khelo India Scheme are available in public domain on the dashboard of the Ministry at <https://mdsd.kheloindia.gov.in>.

The Khelo India Scheme is a demand-driven scheme. The proposals received from the State/ UT Governments and other eligible entities, including schools, are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the Scheme.
